

but they are, however, utilised on Teleprinting work, giving them full protection of the higher scale of Rs. 150-300 which they were enjoying before.

#### Joint Stock Companies Registered in West Bengal

4654. SHRI JYOTIRMOY BASU: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the total number of Joint Stock Companies registered in West Bengal, month by month, during the years 1967, 1968, 1969 and in January, 1970;

(b) the industrial classification of the Companies registered;

(c) the authorised capital of the Joint Stock Companies registered in West Bengal, month by month, during 1967, 1968, 1969 and in January, 1970;

(d) the paid-up capital of the Joint Stock Companies at work in West Bengal, year-wise, from 1967-68 to 1969-70; and

(e) whether the rumour that "liquid capital had moved out of West Bengal and that which might have come in did not do" has any substance and, if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). The month-wise details of the number and authorised capital of companies registered in the State of West Bengal during the years 1967, 1968, 1969 and in January, 1970 are given in the Statement No. I laid on the Table of the House. [Placed in Library. See No. LT-3041/70]. The industry-wise break-up of these companies is shown in the Statement No. II laid on the Table of the House. [Placed in Library. See No. LT-3041/70].

(d) The paid-up capital of Joint Stock Companies at work in the State of West Bengal for the years 1967-68, 1968-69 and 1969-70 was as under:

Year	Paid-up Capital (Rs. in crores)
1967-68	581.0
1968-69	603.6
1969-70 (as on 31-12-69)	602.0

(e) According to the information available, during the years 1967-68, 1968-69 and 1969-70 (upto January, 1970) 18 companies having an aggregate paid-up capital of Rs. 3.1 crores shifted their registered offices from West Bengal to other States. During the same period 31 companies (including 16 foreign companies) with a total paid-up capital of Rs. 7.3 crores shifted their registered offices from other States of West Bengal. The information about moving in of 'liquid capital' or moving out of the same from West Bengal is not available.

#### दिल्ली में मद्य निषेध

4655. श्री रघुबीर सिंह शास्त्री : क्या विधि तथा सम्मान कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली में मद्यनिषेध लागू करने का कोई प्रस्ताव दिल्ली प्रशासन से प्राप्त हुआ है;

(ख) यदि हां, तो उसका व्यौरा क्या है और उस पर सरकार ने क्या फैसला किया है; और

(ग) सरकार ने अन्य संघ राज्य क्षेत्रों में मद्यनिषेध लागू करने के लिए क्या कार्यवाही की है ?

विधि मंत्रालय और सम्मान कल्याण विभाग में राज्य मंत्री (डा० श्रीवती कृष्णेशु शुभ) : (क) और (ख) इस विषय पर दिल्ली प्रशासन से कोई औपचारिक प्रस्ताव प्राप्त नहीं हुआ है। भक्तवत्सल, कामेश्वरी पार्षद ने प्रधान मंत्री को इस विषय पर एक पत्र भेजा है।